

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 89 of 2014 in**  
**DFR No. 242 of 2014**

**Dated : 12<sup>th</sup> March, 2014**

**In the matter of**

**Powergrid Corporation of India Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...**

**Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**23.4.2014.**

**COURT MASTER**